

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 295 OF 2018 &
IA NO. 760 OF 2018**

Dated: 20thSeptember, 2019

In the matter of:

Uttarakhand Power Corporation Ltd.

.... Appellant(s)

Versus

M/s. Uttar Bharat Hydro Power Pvt. Ltd. & Anr.

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **21.11.2019.**

Court Master/PS

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